

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAGPPIE GLOBAL HOUSEWARE PRIVATE LIMITED**

RELEVANT PARTICULARS

S.N.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Magppie Global Houseware Private Limited
2.	Date of incorporation of Corporate Debtor	16/11/2015
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74140DL2015PTC287416
5.	Address of the registered office and principal office (if any) of corporate debtor	Khasra No 324, Block – J, Sarup Nagar, North East, Delhi - 110042
6.	Date of closure of Insolvency Resolution Process	23.07.2025 (order uploaded on 26.07.2025)
7.	Liquidation commencement date of Corporate Debtor	23.07.2025 (order uploaded on 26.07.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Madan Mohan Dhupar IBBI/IPA-002/IP-N00860/2019-2020/12768
9.	Address and E-mail of the liquidator, as registered with the Board	Address: Flat No 301, Gracious Tower, S P R Imperial Estate, Sector 82, Faridabad, Haryana-121004; Email Id: dhuparmm@gmail.com;
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 8/28, 3 rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi - 110005 Email Id: cirp.mghpl@gmail.com
11.	Last date for submission of claims	25.08.2025

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court – II) has ordered the commencement of liquidation of the Magppie Global Houseware Private Limited on 23.07.2025 (copy of order uploaded on 26.07.2025).

The stakeholders of Magppie Global Houseware Private Limited are hereby called upon to submit their claims with proof on or before 25.08.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Madan Mohan Dhupar

Liquidator of Magppie Global Houseware Private Limited

IBBI/IPA-002/IP-N00860/2019-2020/12768

AFA Valid Upto 31.12.2025

Date: 29.07.2025

Place: New Delhi

